

Shri K. D. Malaviya: I will require notice to answer this question.

District Social Education Organisers

*1894. Shri Ram Krishna: Will the Minister of Education be pleased to state:

(a) whether the scheme for training of District Social Education Organisers from various States at the National Fundamental Education Centre has been finalised; and

(b) if so, the main features thereof?

The Minister of Education (Dr. K. L. Shrimall): (a) Yes, Sir.

(b) Main features of the Scheme are as under:

(i) It is an inservice training course.

(ii) The duration of the course is five months.

(iii) The training course will cover all the core subjects under the comprehensive concept of Social Education and theory and practice of Social Education. There will be lectures, discussions, field work and production of specimen Social Education aids.

Shri Ram Krishna: May I know the total number of training centres to be opened during the current year under this scheme?

Dr. K. L. Shrimall: If the hon. Member is referring to the national fundamental education centre, only one centre is there where training will be given to the personnel. But, in the Plan, it is envisaged that in every district, we shall have a district social education organiser.

Production of "Fokker" Aircrafts

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*1896. { Shri Bhogji Bhai:
Shri Rameshwar Tantia:

Will the Minister of Defence be pleased to state whether there is any proposal under consideration of Government to purchase or to produce "Fokker" aircrafts?

The Parliamentary Secretary to the Minister of Defence (Shri Fatesingh-
rao Gaekwad): No, Sir.

Shri Joachim Alva: May I know whether this aircraft was flown to India and a demonstration given so that the Government of India may purchase it?

Shri Fatesingh-
rao Gaekwad: Yes.

Mr. Speaker: The Question List is now over. We shall now take up the questions of those hon. Members who are absent.

Shri Tangamani: May I request that Q. No. 1886 standing in the name of Shri T. B. Vittal Rao may be answered?

Shri C. D. Pande: Q. No. 1878 also may be answered.

Mr. Speaker: As a special case, I shall allow Shri T. B. Vittal Rao's question to be answered. Why should those hon. Members not give at least authority to other hon. Members? Otherwise, it will mean that when they table a question, even if they are indifferent, this House must respect their indifference. Anyhow, I shall allow this as an exception.

Southern Higher Technological Institute

*1886. Shri T. B. Vittal Rao: Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Starred Question No. 128 on the 13th February, 1956 and state:

(a) whether the site measuring 632 acres in Guindy, Madras, for the cons-